

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 309
IA-444/2024
In
IB-656/PB/2023

IN THE MATTER OF:

Indian Bank

Vs

Mr. Sirajuddin Qureshi

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 95(1) of IBC, 2016

Order delivered on 01.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Amod K Dalela, Advocate.

For the RP : Ms. Shagun Bharti with RP Roshan Lal Jain

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-444/2024:-

One week time granted as a last and final opportunity to the Personal Guarantor to file objections/reply.

List the matter on **16.05.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**